## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties	
C.A. No.		, ,		M/s. / Mr.	
CP (IB) No.	-	Hearing	Rule 6 of	Emerson network power India Pvt.Ltd	
22/BB/ 17			IB	Vs.Tulip Data centre services Pvt.Ltd.	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

SHAMANTH N.ATK 98864 23032

PE71710WR 2

ORDER

Counsel for Petitioner is present. Again he requested time to comply the directions of this Tribunal dated 14/08/2017. List it on 13/10/2017.

Member (T)

Member (J)